

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No. 3310/2015

This the 19<sup>th</sup> day of January, 2015

**Hon'ble Shri Sudhir Kumar, Member (A)  
Hon'ble Shri Raj Vir Sharma, Member(J)**

1. Sonu S/o Sh. Maha Singh,  
R/o Vill & PO: Mokhra Khas, The-Meham  
Distt. Rohtak, Haryana,  
Aged about 21 years ... Applicant

(By Advocate: Shri U. Srivastava )

**Versus**

Union of India through

1. The General Manager  
Northern Railway, Baroda House  
New Delhi.
2. The Railway Recruitment Cell  
Through its Secretary  
Northern Railway, Lajpat Nagar-I  
New Delhi
3. The Assistant Personnel Officer (RRC)  
Railway Recruitment Cell, Lajpat Nagar-I  
New Delhi. ... Respondents

(By Advocate: Shri R.N. Singh)

Order (oral)

**Per Sudhir Kumar, Member (A)**

Learned counsel for the applicant submits that applicant has since been appointed by the respondents, and the O.A. has become infructuous.

2. Therefore, the O.A. is dismissed, as having become infructuous.

(Raj Vir Sharma)  
Member (J)

(Sudhir Kumar)  
Member (A)

/sarita/